

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

9'

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/697/(IB)/2017  
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA  
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTIONS & INDUSTRIES LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANANT MERATHIA Counsel for Respondent-  
An ECCI Anant
2. M. L. CRANESH  
H. MD Humain for Financial Creditors Humain
3. Imthiaz Ahmed V.K  
FAM. SRICHARAN  
RANGARAJAN  
- Addl Govt Pleader  
counsel for  
Proposed Respondent  
2 Imthiaz

### **ORDER**

Counsel for the applicant present. Counsel for Corporate Debtor present. Counsel for Public Works Department present. Counsel for the corporate debtor submitted that the corporate debtor is making some payment to the applicant and prayed for more time to settle the amount claimed. The Interim application filed for impleading the parties may also be put up alongwith the CP. Time is enlarged at request. Put up on 14.03.2018.

<sup>-ydr</sup>  
(S VIJAYARAGHAVAN)  
Member(Technical)

<sup>-sd-</sup>  
(CH. MOHD SHARIEF TARIQ)  
Member(Judicial)

bc